

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Axis Bank Ltd
Vs
Balsara Engineering Products Ltd

MAIN PETITION NUMBER : CP(IB)/61(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA(Pro.Rep)/16(CHE)/2024

ORDER

Present: Ms. Lavanya K, Ld. Counsel for Applicant.

This Application has been filed to place on record the 4th progress report till 30.06.2024.

It is stated that e-auction has been conducted. Letter of intent has been given to the successful bidder. The Application(s) relating to fraudulent transactions are coming up for hearing on 26.07.2024.

The report is taken on record, subject to all just exceptions.

IA(Pro.Rep)/16(CHE)/2024 is **disposed of**.

-sd-

[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)